COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 95 OF 2016 & IA NO. 357 OF 2017

Dated: 24th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Jaiprakash Power Ventures Ltd. ... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Srivastava

Ms. Soumya Prakash

Counsel for the Respondent(s) : Ms. Mandakini Ghosh

Ms. Ritika Singhal for R. 1

Mr. Purushaindra Kaurav

Mr. Alok Shankar

Ms. Anuradha Mishra for R. 2

<u>ORDER</u>

Learned counsel for the Appellant is stated to be unwell.

List the matter for hearing on <u>18.12.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson